

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE COMPANY: Lokesh Tiwari Vs. ROC & Ors.

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Fahim	Advocate	for petitioner	Fahim
2.	Shruti Srivastava	PCS	Respondent	Shruti

CP No. 76/2016

Shri Fahim Ahmad, Advocate for the petitioner. Smt. Shruti Srivastava, PCS for the Respondent. The Respondent files reply / rejoinder.

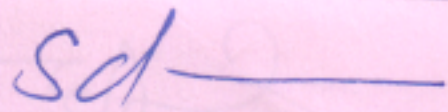
A copy thereof is provided to the petitioner counsel. The petitioner counsel seeks time to verify the contents thereof including the annexures made therein for argument purpose.

As pleadings from both the sides in the present matter are reported to be completed. Hence, present petition is ready for argument inclusive of the question/ objection on its maintainability.

The matter be listed on 19th December, 2017.

Date: 27/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)